# GOVERNMENT OF INDIA

# MINISTRY OF JAL SHAKTI

### DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

# LOK SABHA

# **UNSTARRED QUESTION NO.2763**

ANSWERED ON 08.08.2024

# NRCP IN KERALA

### 2763. DR. M P ABDUSSAMAD SAMADANI

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether the Government proposes to include more rivers under the National River Conservation Plan (NRCP) in the State of Kerala;

(Tricer) in the State of Relata

(b) if so, the details thereof;

(c) whether the Government proposes to include Bharathappuzha river in Kerala under the NRCP; and

(d) if so, the details thereof?

#### ANSWER

### THE MINISTER OF STATE FOR JAL SHAKTI

## (SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (d) This Ministry, through the Centrally Sponsored Scheme of National River Conservation Plan (NRCP) has been supplementing efforts of the States/Union Territories (UTs) by providing financial and technical assistance for abatement of pollution in polluted stretches of rivers identified by Central Pollution Control Board (CPCB), on cost sharing basis. Under NRCP, polluted stretches of rivers identified by CPCB of all rivers of the country, excluding river Ganga and its tributaries are covered. Proposals for pollution abatement works in towns along polluted river stretches are received from the States/UTs from time to time for consideration under the NRCP and are sanctioned based on their prioritization, conformity with guidelines, availability of Plan funds, etc.

Under NRCP, two detailed project reports for Pollution abatement and conservation of the River Periyar at Perandoor and the River Chithrapuzha at Elamkulam in Kerala, have been submitted by State of Kerala.

The river Bharathappuzha does not appear in the list of polluted river stretches in Kerala State in the CPCB polluted river stretches report 2022.

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